

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:5371
ANSWERED ON:09.05.2012
POOR RECORD IN PROBING CORRUPTION CASES
Premajibhai Dr. Solanki Kiritbhai

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Central Bureau of Investigation (CBI) has poor record in probing allegations of corruption in different departments;
- (b) if so, the details thereof;
- (c) the number of cases registered by CBI during the last three years; and
- (d) the number of cases for which investigation is in progress and the number of cases for which investigation is completed and cases closed down out of the above total cases under probes?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRIV. NARAYANASAMY)

(a) & (b): No, Madam. CBI has successfully investigated and prosecuted many cases. A conviction rate of 65 to 70% in the cases investigated by CBI is indicative of its success.

During the last 3 years i.e. 2009, 2010, 2011 and 2012 (up to 31.3.2012), 2169 PC Act cases were disposed of from Investigation. Out of these 2169 cases, charge-sheets have been filed in 1744 cases. Thus percentage of prosecution in respect of Prevention of Corruption Act cases for the last 3 years i.e. 2009, 2010, 2011 and 2012 (till 31.3.2012) is 80.4%.

(c): During the last 3 years i.e. 2009, 2010, 2011 and 2012 (upto 31.3.2012), CBI has registered 3472 cases. The year-wise details is as under :-

Year	Total No. of cases Registered
2009	1119
2010	1009
2011	1003
2012	341
(upto 31.3.2012)	
Total	3472

(d): As on 31.03.2012, 913 cases are pending investigation.

During the last 3 years i.e. 2009, 2010, 2011 and 2012 (upto 31.3.2012), CBI has disposed of 3454 cases from investigation and closed 385 cases under probe.